

TO BE PUBLISHED IN PART II SECTION 3(11) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)
NEW DELHI: DATED THE 11th APRIL, 1978.

NOTIFICATION
(INCOME-TAX)

NO. 2256 (F.NO.197/4/78-IT (AI): In exercise of the powers conferred by clause (v) of sub-section (23C) of section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "Shri Jain Swatanter Nakoda Paraswanath Tirth, Mewnagar" for the purpose of the said section for and from the assessment year(s) 1976-77.

(M. SHASTRI)
UNDER SECRETARY TO THE GOVERNMENT OF INDIA

To

The Manager,
Government of India Press,
Ring Road, Mayapuri Industrial Area,
(Near Bajpuri Garden), New Delhi.

Copy to:-

1. Shri Jain Swatanter Nakoda Paraswanath Tirth, Mewnagar, Tehsil Pachpadra, Dist Bamer (Rajasthan).
2. The Commissioner of Income-tax, Jaipur, Jaipur, with reference to his letter No.Recovery/BOG/JDM/51/77-78/4302 dt.9.2.78.
3. All Commissioners of Income-tax.
4. Directors of Inspection (IT)/(RES)/(P&M)/(Inv.), New Delhi.
5. Director of C&S Services (Income-tax), 1st Floor, Awan-e-Ghalib, Mata Sundri Lane, New Delhi (5 copies).
6. All Officers and Sections of I.T.Wing of C.D.D.T., New Delhi.
7. Comptroller & Assistant Auditor General of India, New Delhi (20 copies).
8. Bulletin Section of Dte. of Ins. (RS&P), New Delhi (20 5 copies).
9. Director of Training, IRS (Direct Taxes), Staff College, Nagpur (5 copies).
10. Shri M.S.Reo, Joint Secy., Ministry of Law, Justice and Company Affairs (Department of Legal Affairs), New Delhi.

(M. SHASTRI)
UNDER SECRETARY TO THE GOVERNMENT OF INDIA